

**Fire at NALCO**

5846. SHRI BHAJAMAN BEHERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Captive Power Plant and the Smelter Plant of Angul of the NALCO has been destroyed and damaged in a recent fire;

(b) if so, whether any Enquiry Committee has been set up to ascertain the extent of damage, causes of fire and to prescribe any time schedule to restore normal operations;

(c) whether alternative arrangements are made for supply of power to the said plant; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir. Only the Main Conveyors carrying crushed coal to the bunkers of Captive Power Plant of the National Aluminium Company Limited (NALCO) were damaged in a fire accident which occurred on the night between 24th and 25th March, 1990.

(b) Yes, Sir.

(c) and (d). Orissa State Electricity Board (OSEB) and Central Electricity Authority (CEA) have been contacted and arrangements have been made for supplying emergency power to NALCO's Smelter at Angul. presently about 40 MW is being supplied through the State grid besides NALCO's own generation of about 45 MW from the Captive Power Plant. This has helped to keep 98 pots in Potline II of the Smelter in operation.

**Central Assistance for Development of Tourism in Tripura**

5847. SHRI K.B.K. DEBBURMAN: Will the Minister of TOURISM be pleased to state:

(a) whether Tripura Government has sought Central assistance for its Tourism Development Plan during 1990-91;

(b) if so, the details thereof and the total assistance made during the current year to the State in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) and (c). Development of tourism is primarily the responsibility of the State Government. However, for Central financial assistance, we are yet to receive specific proposals from the State Government for the year 1990-91.

[Translation]

**Promotion of Section Officer as Under Secretaries**

5848. SHRI RAM KISHAN YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the Department of Personnel and Trg. have recently delegated powers to various Ministries/Departments to promote those Section Officers, who have completed 8 years' service as on 1 July, 1989, to the post of Under Secretary on ad-hoc basis;

(b) if so, the total number of posts of Under Secretaries filled in the cadre of his